367

caption: "19 drug combinations to be withdrawn", as published in the Economic Times dated the 20th March, 1982;

- (b) whether the decision to withdraw has been taken after consultation held by the Government with representatives of industry, medical profession and the Government's Technical Advisory Bodies;
- (c) the relevant details with regard to these drugs and companies manufacturing them;
- (d) the period since each one of these drugs has been in the Indian market;
- (e) the medicals scientists who were consulted in arriving at the decision; and
- (f) when the 5 combinations of drugs would be reformulated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) to (f). The Drugs Technical Advisory Board have submitted their recommendations on 1st March, 1982 and the same are under consideration

The following eminent scientists were associated in arriving at the recommendations:-

- 1. Dr. R.D. Kulkarni, Professor of Pharmacology, Grant Medical College, Bombay.
- 2. Dr. S.M. Karandikar, Professor of Pharmacology, G. S. Medical College, Bombay.
- 3. Dr. V.R. Joshi, Professor of Medical cine, Topiwala National Medical College, Bombay.
- M.M.S. Ahuja, Head of Department of Medicine, All India Institute of Medical Sciences New Delhi.
- 5. Professor R.L. Sharma, Head of Department of Pharmacology, Post-Graduate Institute of Medical Education & Research, Chandigarh.

GORIFA RAILWAY STATION

7920. SHRI AJOY BISWAS: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received any representation from the inhabitants of Gorifa, 24 Parganas district of West Bengal for shifting the Gorifa Railway Station from its existing place to the road side of Rishi Bankim Chandra Road;
- (b) if so, whether Government propose to shift the Railway station;
- (c) if so, when and the details thereof; and
  - (d) if not, the reasons thereof?

DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) to (d). Do not arise.

Allotment of Coal rakes on out of

7921 SHRI RAM PRASAD AHIRWAR: SHRI SURAJ BHAN:

SHRI ATAL SHARI VAJPAYEE

Will the Minister of RAUWAYS be pleased to state:

- (a) how many out-of-turn railway rakes for coal were allotted by the Railway Minister quring the period from March 25, 1977 to July 20, 1979 to January 15, 1980; from January 15, 1980 and from January 7, 1981 to January 15, 1982;
- (b) when was the rate of allotment the highest per month during the above periods:

- (c) reasons for the highest rate of allotment of out-of-turn coal rake in that period; and
- (d) the guidelines implemented in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PAR-LIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The periodwise details of the out of turn railway rakes for coal allotted by the Railway Ministers are given below:—

- (1) From March 25, 1977 to July 20,1979—Nil
- (2) From July 20, 1979 to Jan. 15, 1980 Nil
- (3) From January 15, 1980 to December 31, 1980 28 rakes and 125 wagons.
- (4) From January 1, 1981 to January 15, 1982 278 rakes and 4363 wagons.
- (b) The highest rate of allotment per month was during the period January 1, 1981 to January 15, 1982
- (c) and (d). More requests for distress allotments were received by the Ministers during this period and out of turn allotments were made to avoid stoppage of production and retrenchment of labour, after examination of each request on its merit.

## Senior ticket Collector

- 7922. SHRI ANAND SINGH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the post of a Senior Ticket Collector has been re-designated due to upgrading of posts of ticket collector under "New Deal" upgrading policy in year 1955-56 on the basis of increased work-load and responsibilities of such posts; and

(b) what are the names of stations in North-Eastern Railway, where the senior ticket collectors and the ticket collectors are posts at the same station and on the same duty period are declared in two different classifications of hours of work as Essentially intermittent and continuous by the competent authorities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

## Disposal of Metallic Scrap

7923. SHRI ASHFAQ HUSAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of disposal of metallic scrap in the Railways for the last three years, Zone-wise;
- (b) the mode of disposal adopted by various Railway Zones;
- (c) complaints of malpractices in the disposal of these scraps against Zonal Railways, Zone-wise:
- (d) whether Government are aware of the fact that scrap contractors have formed a syndicate among themselves and are generally controlling the Auction or Tender causing grant loss to Railways;
- (e) whether Government propose to evolve some other method to frustrate their designs; and
- (f) whether Government propose to sell these scrap directly to public sector undertakings?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI